HIGH COURT OF DELHI AT NEW DELHI

No. 74/Rules/DHC Dated: 16.03.2021

PRACTICE DIRECTIONS

Hon'ble the Chief Justice, on the recommendation of the "Rules Committee under Section 123 of CPC which also look into Delhi High Court (Original Side) Rules, 2018 and ancillary matters" is pleased to issue the following Practice Directions:-

"A4 size paper be used uniformly in all jurisdictions for all kind of pleadings contained in petitions, affidavits, applications or other documents etc, and all memorandum of appeals, orders and judgments in the High Court as well as in all District Courts of Delhi.

The A4 size paper to be used as above shall confirm to the following specification of paper and formatting style:-

A4 size paper (29.7 cm X 21 cm) having not less than 75 GSM with font – Times New Roman, font size 14, in 1.5 line spacing (for quotations and indents – font size 12 in single line spacing), with margin of 4 cm on left & right and 2 cm on top & bottom."

The printing / typing shall be on one side of the paper till further directions in the matter.

These Practice Directions shall come into force w.e.f. 01.04.2021.

By Order
Sd/(MANOJ JAIN)
REGISTRAR GENERAL